

ITEM NO.18

Court 7 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(C) No. 882/2021

RICHA KAVIRAJ

Petitioner(s)

VERSUS

VISHAL KAVIRAJ

Respondent(s)

(FOR ADMISSION and IA No. 145235/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53892/2021 - EXEMPTION FROM FILING O.T. and IA No. 53891/2021 - STAY APPLICATION)

Date : 27-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Ms. Aswathi M.k., AOR (Not connected)

For Respondent(s)

Mr. Nishanth Patil, AOR (Not connected)

UPON perusing papers the Court made the following  
O R D E R

No one is connected on behalf of the parties when the matter is called out.

In the interest of justice, list the matter after two weeks.

(NEETA SAPRA)  
COURT MASTER (SH)

(DIPTI KHURANA)  
COURT MASTER (NSH)